

NOTICE

IT IS NOTIFIED for the information of the Advocates and Parties appearing in person that:-

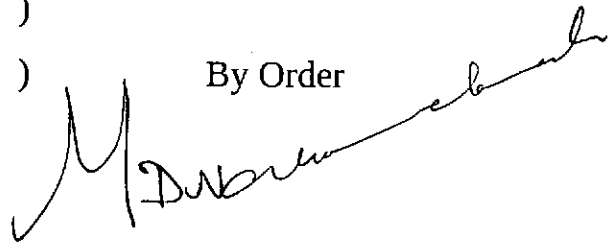
- 1) A list of under objection Applications notified separately on the Notice board of the Official Assignee.
- 2) It is not possible to this Office to issue Certified Copies mentioned in the list which is enclosed herewith on account of Applications under objection.

The Advocate and Parties in-person are hereby required to attend the Official Assignee's Office at Building No.5, 1st Floor, G. T. Hospital Compound, L. T. Marg, Mumbai-400001 on or before **4th April, 2015** and to remove the objections, if they are still interested, in obtaining Certified Copies of the said documents mentioned in the list **within 14 days** from the date of this Notice, failing which, all the applications for Certified Copies shall be treated as Disposed Off and filed without any further notice.

High Court, Original Side, Bombay,)

Dated this 18th day of March, 2015)

By Order




OFFICIAL ASSIGNEE

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LIST OF UNDER OBJECTION APPLICATION

Sr. No.	Appln. Date	Corner No.	Applicant Name	Matter	Objection
1	15.11.2014	O-17074/14	Vidyalankar Classes	16 of 1999	Third Party Application- Not filed any Affidavit showing relevancy in the matter
2	11.12.2014	O-18790/14	Kavita Lalwani	1 of 2013	Letter dated 10.02.2013 frm Sadhna Sahakari Patpedhi to Secretary Viceroy Park which has been already given in Apln. No. O-18801/14
3	11.12.2014	O-18793/14	Kavita Lalwani	1 of 2013	Letter dated 25.03.2014, from Official Assignee, to Secretary Viceroy Park- date of the said letter not correctly mentioned
4	11.12.2014	O-18800/14	Kavita Lalwani	1 of 2013	Letter dated 27.08.2014 reminder letter- date of the said letter not correctly mentioned


Section Officer
Claim Department
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